

the Current price. TRAI further recommended that the 3G prices be adopted as the Current price of spectrum in the 1800 MHz band and the Current price of spectrum in the 900 MHz band be fixed at 1.5 times that of the 1800 MHz band. Subsequently, on 18th May, 2010, in continuation to their recommendations dated 11th May' 2010, TRAI suggested the Government to await further recommendations on the issue of payment of excess spectrum charges at the Current price as the Authority is separately initiating an exercise to further study this subject and DoT is yet to receive these recommendations.

(b) to (d) Do not arise in view of (a) above.

(e) As per section 11 (a) (viii) of the Telecom Regulatory Authority of India (TRAI) Act 1997 as amended in 2000, TRAI can make recommendations, either *suo moto* or on a request from the licensor on matters relating to efficient management of available spectrum.

2-G spectrum allocation scam

415. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Enforcement Directorate has launched an investigation into allegations of money laundering in the multi crore rupee 2-G spectrum allocation scam;
- (b) if so, the details of the report submitted by the Enforcement Directorate;
- (c) whether Government has found involvement of officials of DoT for various violations; and
- (d) if so, the facts thereof and responsibility fixed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No, Sir.

(d) Does not arise in view of (c) above.

Mobiles with fake IMEI

416. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has asked mobile operators to comply with national security norms by not carrying calls from fake mobile equipment identification numbers (IMEI) embedded handsets;

(b) if so, whether the phones with fake IMEI are still in operation and the various mobile operators are unable to detect them; and

(c) if so, the latest strategies Government proposes to take to prevent the use of fake IMEI phones which are posing serious threat to the national security?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Sir, Government has issued instructions to Telecom Service Providers that calls from mobile handsets with any International Mobile Equipment Identity (IMEI) number which is not available in the latest updated IMEI database of Global System for Mobile Association (GSMA) alongwith without IMEI or all zeroes IMEI are not processed and rejected with effect from 24 hrs. of 30th November 2009.

(b) It has come to the notice of Department of Telecommunications (DoT) that during inspections by Telecom Enforcement, Resource and Monitoring (TERM) Cells of DoT, some of the mobile service providers are not fully complying the above instructions.

(c) Field units of DoT monitor compliance of the instructions for corrective action. Punitive action against the service providers will be initiated as per license conditions.

Wireless broadband connectivity in H.P.

417. SHRIMATI VIPLOVE THAKUR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is working on a scheme called 'Wireless Broadband Connectivity in Rural and Remote Areas' of the country including Himachal Pradesh;

(b) if so, the details thereof;

(c) the number of villages covered under the scheme so far and by when the rest of the villages are likely to be covered;

(d) whether Government has issued any guidelines for auction of Broadband Wireless Access (BWA) spectrum, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir. The Government is working on a scheme entitled 'Rural Wireless Broadband Scheme-Phase-I' to provide broadband services in rural and remote areas of the country, including Himachal Pradesh.